GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:74
ANSWERED ON:09.11.2010
PROCUREMENT OF PULSES
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has appointed Central agencies for procurement of pulses and oilseeds under the Price Support Scheme:
- (b) if so, the names of such agencies;
- (c) the reasons for appointing additional agencies for procurement of pulses and oilseeds;
- (d) the details of estimated demand of the said commodities during the next three years; and
- (e) the details of the import proposed to be made to supplement the supply of these commodities during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) to (c): Government has approved NCCF and Central Warehousing Corporation (CWC) as central agencies,in addition to NAFED, for procurement of oilseeds and pulses under Price Support Scheme (PSS) of Government of India. The nomination of NCCF and CWC as Central agency has been made with a view to engage more players for effective implementation of PSS operation.
- (d): The details of the estimated demand of the pulses and oilseeds during the last three years of the Eleventh Five Year Plan are given in Annexure
- (e): Imports are made by the trade to meet the demand not met by domestic supplies. There are no advance proposals in this regard.